Government of...... (Name & Address of the authority issuing the certificate)

INCOME & ASSET CERTIFICATE TO BE PRODUCED BY ECONOMICALLY WEAKER SECTIONS

Certificate No..... Date:

VALID FOR THE YEAR.....

| This is to certify | that Shri/Smt./Kumari | . son/daughter/wife of | permanent |
|-----------------------|---|--------------------------------|-----------------------|
| resident of | Village/Street | Post Office | District |
| | in the State/Union Territory | Pin Code | whose |
| photograph is atte | sted below belongs to Economically We | eaker Sections, since the gro | oss annual income* of |
| his/her "family"** is | s below Rs. 8lakh (Rupees Eight Lakh | only) for the financial year . | His/her |
| family does not ow | n or possess any of the following asset | ts***: | |

- I. 5 acres of agricultural land and above;
- II. Residential flat of 1000 sq. ft. and above;
- III. Residential plot of 100 sq. yards and above in notified municipalities;
- IV. Residential plot of 200 sq. yards and above in areas other than the notified municipalities.

2. Shri/Smt./Kumari belongs to the caste which is not recognized as a Scheduled Caste, Scheduled Tribe and Other Backward Classes (Central List).

| Signature with seal of Office | |
|-------------------------------|--|
| Name | |
| Designation | |

Recent Passport size attested photograph of the applicant

*Note 1: Income covered all sources i.e. salary, agriculture, business, profession, etc.

**Note 2: The term "Family" for this purpose include the person, who seeks benefit of reservation, his/her parents and siblings below the age of 18 years as also his/her spouse and children below the age of 18 years.

***Note 3: The property held by a "Family" in different locations or different places/cities have been clubbed while applying the land or properly holding test to determine EWS status.